

14.17 1/2 hrs.

Title: Introduction of the Securities and Exchange Board of India (Amendment) Bill, 2000. (Insertion of New Chapter IV A)

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): I beg to move for leave to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992. "

The motion was adopted.

SHRI KIRIT SOMAIYA : I introduce the Bill.

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